

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:93

ANSWERED ON:02.12.2003

BENEFITS TO HANDICAPPED UNDER RURAL DEVELOPMENT SCHEMES

UMMAREDDY VENKATESWARLU

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that handicapped people in rural areas have not got any benefits from the existing Central Sponsored Rural Development Schemes;
- (b) if so, the reasons therefor;
- (c) whether any proposals are pending with the Government to assist handicapped people through special employment generating schemes in rural areas;
- (d) if so, the details thereof; and
- (e) the time by which these are likely to be finalized?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

- (a) No, Sir. The handicapped people have also been benefitted from the Rural Development Schemes under Swarnjayanti Gram Swarozgar Yojana (SGSY) and Sampurna GrameerRozgar Yojana (SGRY). SGSY in particular focuses on vulnerable groups among the rural poor, including handicapped people.
- (b) Does not arise.
- (c) No proposal is pending with the Ministry of Rural Development for assisting handicapped people in rural areas.
- (d) & (e) Does not arise.